

B. S. BHANUMATHI
REGISTRAR GENERAL



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ROC No.192/SO/2020

Dated 18.08.2020

To

All the Principal District & Sessions Judges
In the State of Andhra Pradesh

Sir/Madam,

Sub: High Court of Andhra Pradesh – COVID-19 pandemic – Alarming rise of COVID-19 positive cases – Hearing of cases through Video Conferencing and filing of cases in e-filing mode till 31.08.2020 – Notification dated 17.08.2020 issued - certain suggestions called for further recourse – Reg.

Ref: High Court's Notification in Roc. No.192/SO/2020, dated 17.08.2020.

Adverting to the subject and reference cited, I am directed to call for your suggestions for further recourse relating to functioning of courts.

I am to request you to furnish your suggestions on or before 25.08.2020, for taking further action in the matter.

Yours sincerely,


REGISTRAR GENERAL

PRINCIPAL DISTRICT COURT :: GUNTUR, Dt.19-08-2020

Communicated to all the Judicial Officers in the Unit. The Senior most Officers (Designation) in all the Stations situated in Guntur Unit are requested to consult with the other Judicial Officers working in the station and also the President of the respective Bar Associations, and submit suggestions for further recourse relating to the functioning of the Courts, to District Court, Guntur on or before 23-08-2020 to the official email ID of District Court viz., djgtr@nic.in.

DISNO - 2538
19/8/20


PRINCIPAL DISTRICT JUDGE,
GUNTUR.

To

1. All the Judicial Officers in the Unit.
2. The Secretary, DLSA, Guntur with a request to submit suggestions separately.
3. The I Addl. Senior Civil Judge, Guntur-cum-Chairman, Covid-19 Committee, with a request to submit suggestions separately.
4. The President, Bar Association, Guntur.
5. The System Officer, District Court, Guntur with a request to upload the above Notification in The Official website of District Court, Guntur.